

12.03 hrs.

**CALLING ATTENTION TO MAT-
TER OF URGENT PUBLIC IM-
PORTANCE**

**REPORTED VIOLENT INCIDENTS AGAINST
ASIAN COMMUNITY IN SOUTHBALL
LONDON**

SHRI MUKHTIAR SINGH MALIK
(Sonepat): I call the attention of
the Minister of External Affairs to
the following matter of urgent public
importance and request that he
may make a statement thereon:

'The reported violent incidents
against the Asian community, parti-
cularly Indian immigrants, in Sou-
thall areas of, UK and reaction of
Government thereto.'

**THE MINISTER OF STATE IN THE
MINISTRY OF EXTERNAL AFFAIRS
(SHRI SAMARENDRA KUNDU):**
Mr Deputy-Speaker Sir We have
noted with deep concern the re-
ports on the clash in Southall,
London, on 23rd April. I personally
spoke to our High Commissioner as
soon as I heard about the incident
on 24th April. I again contacted the
High Commission on 25th April to
ascertain the latest position. Our
High Commissioner had gone to Sou-
thall to meet the members of the
Indian community, including some
who had received injuries during
the incident.

As the House is aware, the incident
arose from an election meeting held
by the National Front in the Town
Hall of Southall on 23 April. The
National Front is a racist neo-Nazi
organisation which advocates hatred
against coloured settlers and their
compulsory repatriation. Asians in
Southall had resented permission
being given by the local authorities
to the National Front in view of its
obnoxious ideology and programme.
The Indian High Commission had
advised the British Government on
19th April that such a meeting
would affect the racial environment
in the area and even provoke some

untoward incidents. These fears
came true. The police blocked ac-
cess to people approaching the
Town Hall from the afternoon of 23
April. Serious clashes between the
police and the demonstrators occur-
red during the evening. It was not
only the Asians in Southall but also
British people opposed to the fascist
policies of the National Front who
took part in the demonstration to
express their feelings. The police
alleged that the demonstrators had
launched unprovoked attacks on
them. On the contrary, the Asian
and other organisations blamed the
police for their high-handed use
of force. In the disturbances several
people were seriously injured and
one of them, a New Zealander, be-
longing to the Anti-Nazi League, died
from the injuries. About 40 people
of Asian origin are reported to have
sustained injuries. About 340 people
were arrested and most of them re-
leased on bail. Our High Commis-
sion has asked the British authorities
to indicate precise figures of the In-
dians arrested and charged. It is
understood that the British Govern-
ment are making their own inquiry
into the incident under the Police
Act of 1976.

The latest reports from our High
Commission indicate that the tension
has been reduced in Southall. Our
High Commissioner has repeatedly
advised restraint on the part of the
Indian community in the interest of
racial harmony.

We are in touch with the British
Government, both here and in Lon-
don, regarding the follow up mea-
sures. We are glad to note the con-
demnation by the British Prime
Minister and other British political
leaders of the racist National Front
"reminiscent of Nazis", as Mr. Calla-
ghan has said. Without in any way
minimising the magnitude of the
task, we hope that everything will
be done to restore confidence among
the affected communities.

श्री मुक्तिवार सिंह मलिक : उपाध्यक्ष महोदय, जिस इंसिडेन्ट के बारे में प्रश्न का यह काल घटनेशन का सबसे बड़े है, वड़े शर्म के साथ करना पड़ता है कि इस किस्म के इंसिडेन्ट इंग्लैंड के प्रॉदर हुए। जिस ब्रिटिश रेन के बावत यह कहा जाता था कि वड़े मुहमज्जब हैं और सिविलाइजेशन का एक माडेल उन का ममजा जाता था लेकिन वहां पर सिविलाइजेशन और सम्पत्ता का जनाजा निकलता जा रहा है। किसी आदमी की बावत समझा जा सकता है कि उसमें फेनेटिसिज्म आ सकता है, पागलपन आ सकता है लेकिन किसी मुल्क की हुकूमत में और उसकी जो एक मशौनरी होती है पुनिस की, उसमें भी इतना फेनेटिसिज्म और पागलपन आजाए तो उसको क्या कहा जाए? यह पागलपन सिर्फ आदमियों पर ही नहीं दिखाया गया, उनमें जो औरतें और बच्चे थे उनके बाम पकड़ कर मीवा और मारा गया। ऐसी बातें हिन्दुस्तान में तो सुनने में आई थीं लेकिन इंग्लैंड में सुनने में नहीं आई थीं कि वहां पर भी औरतों के साथ इस तरह का मुनुक किया जा सकता है। एक हफता पहले भी वहां पर इस किसम के घटकेस हुए थे एशियन कम्युनिटी पर, इंडियन्स पर। इसीलिए समय से पहले, चार दिन पहले ही हमारे हार्ड कमिश्नर ने ब्रिटिश गवर्नमेंट को इसकी लिए इतला दे दी थी कि इस किस्म का इंसिडेन्ट वहां पर होने वाला है। नेशनल फ्रंट जोकि रेगियलिस्ट है वह इस किस्म की बायलेंस की प्रीचिज करता है। इंडियन्स को खन्म करने के लिए फ्रंट प्रीच करता है कि उनका रजिस्टर मेनटेन किया जाए, कहाँ कहाँ इंडियन्स हैं उनके नाम दर्ज किए जायें। उनका एक टाइम बाउन्ड प्रोयाम है कि इतने दिनों में वहां से उनको निकाल दिया जायेगा। जब इस किस्म की बातें वे करते थे और जब ब्रिटिश सरकार को इतला भी दे दी गई थी टाइम से तब फिर ब्रिटिश गवर्नमेंट को चाहिए था कि इस किस्म की मीटिंग को बैन कर देती। साउथाल में 60 हजार इंडियन्स रहते हैं। उन्होंने कहा था कि हम इसको बरदास्त करने के लिए तैयार नहीं हैं कि इन किस्म की बायलेंस हमारे खिलाफ प्रीच की जाए। गवर्नमेंट के खिलाफ भी डिमांडेशन किए जाते हैं और इस किस्म की मीटिंग के खिलाफ भी डिमांडेशन होते हैं लेकिन वह धीमफूल होते हैं परन्तु यहां पर तो पुनिस का पहले से ही डरावा मालूम होता है। 50-60 के करीब लोग मीटिंग होल्ड करने के लिए आ रहे थे, नेशनल फ्रंट बाने, लेकिन वहां पर पांच हजार पुनिसमेन का तैनात होना—इसीसे मालूम होता है कि यह एक साजिश थी इंडियन्स और एशियन कम्युनिटी को सबक सिखाने की। डिमांडेशन में न्यूजीलैंड का एक टीचर भी था जोकि इनके साथ सिम्पैथी रखता था। यही नहीं, भ्रगर देखा जाए तो इंग्लैंड में रहने वाले ब्रिटिज्स भी रेगियलिज्म के बड़े सल्ल खिलाफ हैं लेकिन उनके बावजूद जैसा कि वहां पर खयाल किया जाता है कि मिसेज पैचर टोरी

पार्टी की तरफ से सरकार बनाने वाली हैं, वे भी रेगियलिज्म का प्रचार करती रही है। ऐसी हालत में भ्रगर हमारी हुकूमत की इस किस्म की पालिसी रही और इस तरह की बीकनेस वह दिखती रही और हमारे आदमियों के खिलाफ वहां पर इस तरह के इंसिडेन्ट्स और बायलेंस होता रहा और इस तरह पुनिस ऐबमान में आई तो एशियन्स वहां पर कैसे रह सकेंगे? कामनवेल्थ के मेम्बर हम भी हैं और इंग्लैंड भी है, कामनवेल्थ कोई उनकी जायोर नहीं है। ग्रफसोन की बात यह है कि जब क्रिसि हुकूमत थी, उस वकत इतना तो सुनते थे कि हमने उलाहना दे दिया, प्रोटेस्ट कर दी लेकिन अब तो प्रोटेस्ट भी जाती रही। मिनिस्टर ने जो स्टेटमेंट दिया है उसमें कहीं एक लफ्ज भी इसके लिए नहीं है। उन्होंने कहा है We are having talks with the Government, हमारे एम्बेसेडर ने क्या किया? We should have lodged a strong protest with the Government

क्या इसको करने के लिए हम तैयार हैं या नहीं? क्या मिनिस्टर साहब ने हमारे आदमियों को और एशियन्स को कोई एष्योरेंस दिया that India stands by them and, Indian Government stands by them. इस किस्म का आशवासन उन को दिया या नहीं दिया। मैं फारेन मिनिस्टर साहब से यह पूछना चाहता हूं कि क्या इस किस्म की कोई साजिश तो छाज इंग्लैंड में नहीं चल रही है? क्या हमारी गवर्नमेंट ने हमारे हार्ड कमिश्नर की मारफत यह जानने की कोशिश की है कि धाया ब्रिटिश कम्युनिटी इंडियन्स या एशियन्स को वहां से निकालने पर धामादा तो नहीं है? ये सारी चीजें वजाहत के साथ, मैं अपने फारेन मिनिस्टर साहब से प्रश्न करूंगा, हाऊस को बताएँ?

श्री सत्येन्द्र कुम्हू : उपाध्यक्ष महोदय, माननीय सदस्य की जो मनोभावना है, उस से मैं बहुत हद तक सहमत हूं। इस में दो राय नहीं हैं कि यह जो घटना हुई है, यह बहुत दर्दनाक और दुखदायी घटना है। जब यह खबर मिली तो हमारे हार्ड कमिश्नर ने इस के बारे में तथ्यों को जानने के लिए फौरन कदम उठाए और हम ने भी अपने हार्ड कमिश्नर के साथ बातचीत की। माननीय सदस्य ने जो यह कहा कि हम यह एष्योर करें कि हमारे जो इन्डियन सिटीजन्स हैं, हम उनके साथ हैं, इसे सम्बन्ध में मैं उन को यह कहना चाहता हूं कि इस में कोई एष्योरेंस की जरूरत नहीं है। हम इन्डियन कम्युनिटी के हर अच्छे काम में

पूर्ण उनके साथ है। इसलिए उनको क्या-क्या हुआ है और कितने आदमी घायल हुए हैं, और वे कैसे हैं, इन बारे में हम पूरी खबरें ले रहे हैं। मैं यह भी बताना चाहता हूँ कि उनका जो यहाँ पर हाई कमिशन का आफिस है, उसके साथ और लन्दन सरकार के साथ भी हमने सम्पर्क स्थापित किया है।

एक बात यह कहना चाहता हूँ कि हम में वहाँ जो दो राय नहीं है कि वहाँ जो नेशनल फ्रंट है, वह बहुत गन्दा संगठन है और जातीय घणा फैलाना उस का काम है और नगर, भूमि निर्माण कर क प्रचार करना और गोरे आदिमियों और एशियन्स और हमारे यहाँ के लोग के बीच में विद्वेष भाव फैलाना उस का काम है। यह मुख की बात है कि नेशनल फ्रंट का जो आइडेंटिटी है, उस के विरोध में वहाँ के प्राइम मिनिस्टर श्री कॅलाहन ने महान बयान दिये हैं और वहाँ के दूसरे नेताओं ने भी महान बयान दिये हैं।

कामनवेल्थ के बारे में माननीय सदस्य ने जिज्ञासा किया है, हमारे म्यूज् कामनवेल्थ के बारे में क्या है यह उन का पता है।

SHRI G. M. BANATWALLA (Pon-nani). Mr. Deputy Speaker, Sir the happenings, to say the least, are the most deplorable and disgraceful. I am, however, very much pained to see that both the High Commission and the Government of India have taken the matter very lightly. Sir, in this statement that has been made by the hon. Minister, Shri Kundu, we are told that—

“We have noted with deep concern the reports....”

Further, he says:

“We are in touch with the British Government.” This shows only the weakness on the part of the Government. There is no expression of pain, no expression of anguish, no expression of resentment, no expression of condemnation, especially also in view of the police brutalities.

Sir, I put it to the Government that it has been very weak in this particular matter of upholding the honour of the people of India and even about

the Prime Minister the remark has been made that he is a filthy person. I therefore put it in a categorical manner to the Government to let us know how the Government has adequately and appropriately communicated to the British Government the strong feelings of the people here throughout the country.

Sir, not only has the matter been taken lightly, but, I put it to the Government that the High Commissioner has been rather lethargic. No doubt, a few days before the incident, he came into contact with the British Government and informed them of the delicacy of the situation. But we are told that it was the hon. Minister, Shri Kundu, who contacted the High Commissioner as soon as he heard the statement, on the 24th April. Sir, the incident took place on the 23rd April. Let the Government clarify whether our Commissioner informed the Government of the incidents having taken place, or whether it was the Government here that heard in the news the whole thing and then informed the High Commissioner over there. We are told that it was the Government here that contacted the High Commissioner the next day, that is, the 24th April. Sir, the incident took place on the 23rd April and it was after two contacts of the Indian Government with the British High Commissioner that on the 25th April, the High Commissioner chose to visit the area and reach the people. Let us therefore know whether the Government has taken up with the High Commissioner this point about its lethargy and the light manner in which it has been proceeding in the matter.

Sir, we are told by the hon. Minister Shri Kundu and I quote—

“We are in touch with the British Government both here and in London regarding the follow-up measures.”

This is a very vague sentence. ‘We are in touch’ means what?

[Shri G. M. Banatwalla]

What are the steps which have been taken? Has any strong note been filed with the British Government? There is a report in the newspapers today that the British Government has been asked to hold an enquiry into the matter. Is it true that an enquiry has been asked for by this Government? What is the nature of the enquiry? Is it a mere enquiry under the Police Act over there? Sir, I understand that the Home Secretary has made a statement that if any enquiry is made, then the contents of its report will not be made public. Has our Government made any comments on this particular remark of the Home Secretary that an enquiry which will be held in secret will not appropriately and adequately deal with such a situation?

I would like to know from the Government whether they propose to raise these matters in the Commonwealth forum and what would be our attitude in totality with respect to these matters. I hope, categorical and specific replies to the points that I have raised will come from the Government.

SHRI SAMARENDRA KUNDU: Mr. Deputy-Speaker, Sir, Shri Banatwalla is not happy with the words that have been used here in the statement; he says that we should have used much more stronger words. He might have seen reports in the newspapers that two days back I had stated in the Rajya Sabha that we look at these matters with deep anguish and I had said that this matter was indeed very unfortunate. If the problems could be solved by use of strong words, perhaps the Government and some of us would not stop using these words. I would request the hon. Members to bear in mind that an election campaign has been going on in U.K. and on 3rd they are having their poll. We should not do anything or cause to do anything that it would appear that we are going to side with this group or that group, this party or that party. We agree that we have the duty and

responsibility to look after welfare of the Indian citizens abroad, but when a matter become a law and order problem, we have also certain limitations. Therefore, in certain very difficult times, we have to be in touch with our High Commissions to find out the actual facts, circumstances etc. If you would kindly see the statement, we have given versions of both the sides. We have said:

"The police blocked access to people approaching the Town Hall from the afternoon of 23rd April. Serious clashes between the police and the demonstrators occurred during the evening. It was not only the Asians in Southall but also British people opposed to the fascist policies of the National Front who took part in the demonstration to express their feelings. The police alleged that the demonstrators had launched unprovoked attacks on them. On the contrary, the Asian and other organizations blamed the police for their high-handed use of force.

I hope, a very distinguished Member of this House, Shri Banatwalla would appreciate that sitting in this House, one could not sit on judgement on certain incident that took place at Southall. We are certainly entitled to know facts about the arrest of Indian citizens there; how many are injured and what are the losses that they have suffered. We are going into these aspects of the problem.

I strongly refuse the charge that our High Commissioner has been lethargic. On the contrary, he has been very active. The news comes from there. The hon. Members know that there is a time gap of five hours; London time is behind of us by five hours. We are very anxious to get more news and the hon. Member should have welcomed the fact that we have been keeping in touch on telephone with our High Commission. It does not mean that he has not sent any report to us. I do not think, we should look into these problems in this manner: rather, he

should appreciate that quick steps were taken to collect more facts and to decide what action we were going to take.

The hon. Member wanted to know whether we would raise this matter in the Commonwealth forum. These matters are always discussed in the Commonwealth meetings and we use this forum to discuss certain matters of multi-racial and other such problems.

श्री बिजय कुमार मलहोत्रा (दक्षिण दिल्ली)
उपाध्यक्ष महोदय, मंत्री महोदय ने जो उत्तर दिया है मैंने उससे ज्यादा निराशा हुई है। जिस प्रकार का बर्बरतापूर्ण कार्य वहा हुआ है और जिसके ज्वर एक मृत मीराना जो की जा रही थी रंग भेद के आधार पर एशिया मूल के निवासियों को वहा में कैसे निकाला जा सकता है, इस बात का प्रचार करने के लिये, और उनके विरोध में शान्तिपूर्ण जब प्रदर्शन किया जा रहा था तो पुलिस ने बर्बरतापूर्वक उन पर हमला किया, पुलिस ने वहा पर महिलाओं को बालों से पकड़ कर घसीटा एक वहा का न्यूबीलैड का रहने वाला सिक्क, जो वहा का न्यू नाची संगठन है, उसका विरोध करने के लिये भ्राया था, उसकी पुलिस की थार से हत्या हो गई और उसको मार दिया गया और 300, 400 व्यक्तियों को गिरफ्तार कर लिया गया। इस प्रकार का भीषण घातक, जितने वहा एशिया मूल के और भारतीय मूल के निवासी हैं, उन सब में फैला हुआ है। इन सब कार्यावाहियों के बाद मंत्री महोदय ने कहा है कि वहा पर चुनाव हटा रहे हैं, हम कही ऐसा न कर बैठे जिससे यह इम्प्रेशन चला जाये कि हम किसी को साइड ले रहे हैं। वहा दो पार्टियां हैं, एक श्रीमती शैबर की पार्टी, जो ज्यादा स्ट्रांग है और दूसरी मि० पाबेल की। यह सारे लोग जो हैं, चाहे नेशनल फ्रंट हैं, उन सब का रवैया भारतीय मूल के और एशिया मूल के निवासियों के प्रति उचित नहीं है। इस बात को सब जानते हैं।

आजकल तो वहां चुनाव हो रहे हैं। परन्तु अब नुरदीप सिंह चम्बर की हत्या हुई थी, तब तो वहा चुनाव नहीं थे। अब वहां पर कोमार्य परीक्षण की बात चल रही थी, तब तो वहा चुनाव की बात नहीं थी। वहाँ पर भारतीयों के प्रति जो अपमानजनक बातें हो रही हैं, सारे देश और पूरी लोक सभा को जोरदार शब्दों में उनकी निन्दा करनी चाहिये और इन सबाल पर देश के जन-मानस का पूरी तरह से प्रतिनिधित्व करना चाहिये।

जिस तरह से यह बक्तव्य दिया गया है, उस पर जो मुझे आपत्ति है। इसमें कहा गया है :

"Our High Commissioner has repeatedly advised restraint on the part of the Indian community in the interest of racial harmony."

यह भाव्य मिड करता है कि वहा पर भारतीयों ने कोई रेस्ट्रेंट नहीं रखा, और नहीं रख रहे हैं। दूसरी बात इस बक्तव्य में यह कही गई है कि पुलिस ने ऐलेज किया कि उन पर हमला किया गया। प्रश्न यह है कि हमारे हार्ड कमिश्नर ने क्या रिपोर्ट दी है। क्या उनकी रिपोर्ट है कि लोगों ने पुलिस पर हमला कर दिया था? अखबारों में ऐसी कोई बात नहीं है। सब अखबारों में साफ तौर पर लिखा गया है कि पुलिस ने कुछ गोरों लोगों के साथ मिल कर शान्तिपूर्ण प्रदर्शनकारियों पर हमला किया। मैं यह जानना चाहता हूँ कि हमारे हार्ड कमिश्नर ने क्या रिपोर्ट दी है, यह बात इस बक्तव्य में क्यों नहीं बताई गई है, जबकि पुलिस क्या कहती है, यह बात इन बक्तव्य में शामिल कर ली गई है।

क्या इंग्लैंड के इलेक्शन ला के मुनाबिक रेशल डिसक्रिमिनेशन, रंग भेद की नीति, के आधार पर चुनाव लड़ना अपराध है या नहीं, अग्रर है, तो ब्रिटिश गवर्नमेंट ने इस बारे में क्या कदम उठाये हैं और नेशनल फ्रंट के विरुद्ध क्या कार्यवाही की है? क्या सरकार ने ब्रिटिश गवर्नमेंट से इस बारे में पूछा है?

मंत्री महोदय ने कहा है कि हमें इस बात की खुशी है कि ब्रिटेन के प्रधान मंत्री श्रीमती शैबर दोनो ने इस बात की निन्दा की है। उन्होंने किस की निन्दा की है? उन्होंने नेशनल फ्रंट की निन्दा की है, परन्तु यह जो कांड हुआ है, जिसमें लोगों पर बर्बरतापूर्ण हमला किया गया, जिसके कारण भारतीय और एशियाई मूल के लोगों में भयकर घातक है, उन्होंने उसकी कोई निन्दा नहीं की है। किसी ने भी यह नहीं कहा है कि पुलिस की कार्यवाही सतत है। वहा पर जो रेशल डिसक्रिमिनेशन के आधार पर चुनाव लड़ा जा रहा है, उसकी कोई निन्दा नहीं की गई है। हम तो यह जानना चाहते हैं कि उन कांड के बारे में क्या कहा गया है और वहा पर जो कानून को तोड़ा जा रहा है, उसके खिलाफ ब्रिटेन की गवर्नमेंट ने क्या कार्यवाही की है।

पिछली बार कहा गया था कि हम कोमार्य परीक्षण के सवाल को यू० एन० प्रो० में ले जायेंगे। मैं यह जानना चाहता हूँ कि वहा के लोग कोमार्य परीक्षण और अन्य मसालों को यू० एन० प्रो० में ले जायें, इस बारे में हम क्या कदम उठा रहे हैं।

जहां तक कामनवैल्य का सवाल है, मैं यह नहीं कहता हूँ कि हम उनको टाठ में, परन्तु कामनवैल्य में तान ब्रिटिश लागा की मीजांटी है। क्या हम उसके साथ मिल कर वहा पर यह मानसा नहीं उठा सकते हैं? श्रम वे बातें कौनसा मैं भी पढ़ूँ रही हैं। पिछले दिनों में कौनसा गया था। वहा पर बड़े जोरों से यह कहा जा रहा है कि

[श्री विजय कुमार मलहोत्रा]

भारतीय मूल के लोगों को निकाल दिया जाये। स्कूलों में डिमिनिमिशन हो रहा है, स्कूलों में बच्चों को गालियाँ दी जाती हैं। ब्रिटेन और कैनडा में स्कानहेड्स और दूसरे लोगों के द्वारा एशियाई मूल के लोगों के विरुद्ध धार्मिक/कार्य-वाहियों की जा रही है। क्या मंत्री महादेव बतायेंगे कि धन्य नान इंग्लिश स्पोर्ट्स क्लबों के साथ मिल कर ब्रिटेन तथा कई दूसरे कामनवेल्थ के देशों में हो रही इन भयंकर घटनाओं के विरुद्ध कामनवेल्थ में आवाज बुलंद करने के बारे में गवर्नमेंट प्राफ़ डाइया क्या कर रही है ?

वे लोग ब्रिटेन के नेशनल फ्रंट और नगरिक हैं। उनके साथ इस तरह की जाँ डिमिनिमिशन की जा रही है, वह एक बहुत ही खतरनाक बात हो रही है। उसके कारण इस देश के सब लोगों में एक बहुत बड़ा प्रभुत्व है। ब्रिटेन की गवर्नमेंट भी इसमें पार्टी बन रही है। क्या मंत्री महादेव इस बारे में हिन्दुस्तान के लोगों के मेंट्रीटिव ब्रिटेन की गवर्नमेंट को पढ़ावेंगे ?

श्री समरेन्द्र कुन्डू : जैसा कि मैंने पहले कहा है यह बहुत दुखदायी घटना है और इसके बारे में हमने अपनी गहरी चिन्ता व्यक्त की है। माननीय सदस्य ने जिस गुप्त मीटिंग की बात कही है उसकी खबर हमारे पास नहीं है। खबर यह है कि नेशनल फ्रंट, जिसका वहाँ इलेक्शन में कैडेट चुनाव लड़ रहा है, एक स्कूल में मीटिंग कर रहा था।

श्री विजय कुमार मलहोत्रा : जिस मीटिंग में कोई प्रैस वाला या कोई पब्लिक मैन नहीं जा सकता है। क्या वह गुप्त मीटिंग नहीं है ? कोई प्रैसमैन या पब्लिकमैन नहीं वहाँ जा सकता था। चारों तरफ पुलिस ने घेरा हुआ था।

श्री समरेन्द्र कुन्डू : हमारी खबर यह है कि वह पब्लिक मीटिंग थी। और उस मीटिंग के होने के पहले वहाँ केवल हिन्दुस्तानी और एशियन ही नहीं बल्कि जो वहाँ के नागरिक हैं, वहाँ के धार्मिक हैं, और जो नाजी टैन्डेन्सी का विरोध करते हैं, उन सब ने इकट्ठे होकर कहा कि यहाँ पर मीटिंग होना ठीक नहीं है। तब जाकर वहाँ उस समय से गोलमाल शुरू हुआ, यह सड़ाई भी हुई। उसके बारे में जो कुछ खबर आई है, उसके बारे में ब्रिटिश सरकार भी ब्रिटेन से इन्फार्म कर रही है।

जैसे कि मैंने कहा कि यह बहुत दुखदायी घटना है, इसके लिये हम भी वहाँ से रिपोर्ट ले रहे हैं और उनकी भी रिपोर्ट क्या है, यह भी देख रहे हैं। इसमें कानून के बारे में भी बात उठाई गई है—वहाँ जो कानून है एक वहाँ रैस रिजेक्शन एक्ट है और दूसरा पब्लिक ऑर्डर एक्ट है। मैं यहाँ पर साफ साफ कहना चाहता हूँ कि वहाँ पर कुछ धार्मिकों का यह अभिमत है कि इस रैस रिजेक्शन एक्ट और पब्लिक ऑर्डर एक्ट में ऐसी मीटिंग और मार्च को

बैन किया जा सकता है, लेकिन उनके होम सेक्टरों का मत है कि इलेक्शन के समय पर मीटिंग बैन नहीं कर सकते हैं, यह कानूनी पाबन्दी है, मार्च को बैन कर सकते थे। तो उनका डिबेट चल रहा है और एक अच्छी घटना उसमें यह हुई कि उन्होंने कहा है कि यह जो कानून है उस रिव्यू करेंगे और भविष्य में देखेंगे कि क्या का फायदा देकर, पीपल्स रिप्रेजेंटेटिव एक्ट को फायदा देकर, जो ज्यादा नेशनल फ्रंट के मार्फिक है, रैसिस्ट आगनाइजेशन है, वहाँ विद्वेष के भाव पर जानि और रंग के आधार पर विद्वेष भाव न फैले।

दूसरे उन्होंने बताया है कि मि० कैमरून ने जो स्टेटमेंट दिया है, उन्होंने इस घटना के बारे में कुछ नहीं कहा। मैं उन से यह मत नहीं दूँ जो मेरे पास उनका कोर्टेशन है, उसमें यह लिखा है :—

"I think that everybody, of all parties, should deeply deplore what happened yesterday." Then he has said something else and then comes the relevant part: "The doctrines of the National Front are pernicious, provocative; they are reminiscent of Nazism....."

SHRI VIJAY KUMAR MALHOTRA: What about the police?

SHRI SAMERENDRA KUNDU : I read that out.

PROF. P. G. MAVALANKAR. (Gandhinagar): When did he say this?

SHRI SAMERENDRA KUNDU : On 24th. The incident took place on 23rd.

I have already answered the question about Commonwealth.

These matters are also taken up the meetings of the Commonwealth.

SHRI SAUGATA ROY (Barrack-pore): Let me take this opportunity to pay my tributes to the very brave non-Asians who participated in the anti-Nazi demonstration; particularly, let me pay my homage to the great New Zealander who laid down his life in the face of severe police brutalities to support the anti-Nazi cause. The problem of racialism in

Britain has been growing from year to year. First, we had the skin heads in Britain, people with shaved heads who used to beat up the Indians. Such incidents became very common in the last few years. Then the racist National Front was set up under the racist pig, Enoch Powell, and led by Martin Webster and John Tydall. They raised a new anti-Indian and anti-black hysteria in the country. It is a wonderful thing that though Britain had a Labour Government, under the pressure of the new extremist National Front the British Government has been making its immigration laws tighter and tighter. The fact that there are virginity tests against Indian women immigrants in Britain now is proof of how much pressure these racialist wield on the British Government. They have laid down the strictest laws today for immigration.

The whole question is how our Indian Government looks at this whole problem because the seriousness of the situation has not been brought out by the statement of the Minister of State for External Affairs. I am very sorry that a former fire-brand socialist like Samarendra Kundu came out with such a wishy washy statement giving both version of the incident. Of course, now he is a Janataj man. (*Interruption*).

A week before this incident, there was another incident in Leicester where another racist meeting was held by the National Front, where the local people had protested and where there had been massive police reinforcements to protect the racialist Front meeting. When this meeting took place in Southall, as the Minister has pointed out, the Indian High Commissioner pointed out that this meeting would disturb the public peace in Southall. The Ealing Council, which had earlier refused permission to hold the meeting, suddenly gave them permission this time. A 5000 strong contingent of policemen surrounded the meeting to protect 59 supporters of

the racist National Front. The anti-Nazi demonstrators were standing outside. The police prevented journalists from going inside the meeting. This was the incident that led to the conflagration. What happened? 59 people stood on the steps of the Southall public hall and they chanted abuses at the Asians—3000 of them who were outside. It is no small wonder that in spite of all this provocation, violence did not break out in a bigger way. After all, the main victims of violence were the Asian people who were demonstrating, including Tariq Ali, the Pakistani firebrand, a very piquant situation is obtaining in the U.K. today. Though the official posture of all the parties is that they are against racialism, the administration is acting totally in collusion with the racists. James Callaghan has denounced the National Front as a racist organisation. We have also heard Mrs. Thatcher condemning this incident. But what does the British Home Secretary Mr. Merlyn Rees say? He said in an interview that these incidents were unprovoked incidents by Asians and that caused violence. Worse still is the statement made by the Scotland Yard Chief, Sri David McNee who said:

“The incidents were unprovoked attacks against the police and property by groups of people determined to create an atmosphere of tension and hatred.”

This is the statement of the chief of the official police and of Britain and this shows the attitude of the administration. In spite of what the leaders are saying, the attack is mainly against the Indian people. The people have protested in Britain also. To protect a few people, 5000 policemen had to be brought at a cost of a quarter million pounds. This is the trouble the British Government is taking to protect the racists. They say that in order to have full democracy election meetings should be held. But is it the right of anybody in any country where there is democracy to have racist

[Shri Saugata Roy]

organisations hold election meetings? This is a point which we have to seriously consider. I am sorry that the Government has at stage condemned the brutalities of the police against the defenceless Asians, it has not protested that so many people have been injured. The High Commissioner did not go to the cremation ground and nobody went to the hospital. This is situation that is prevailing. I would urge upon the Minister to make a serious study of the situation.

It is high time that Indian abroad cease to be whipping boys. Indians go abroad because we do not give them jobs. They go abroad, get employment and send remittances, which our Government utilise for their foreign exchange requirements. Now these people are beaten up and our Government do not stand by them. The Indian people abroad have been the whipping boys of Iidi Amin, in Sri Lanka, in Burma and now in Britain. It will spread to France also. Then with what face will you send Indians abroad and with what face we shall ask them to send remittances to our country? It is high time that the Government take a firm stand in this matter.

I would like to remind the hon. Minister that not only are we still in the Commonwealth, maintaining our umbilical cord with our historical British masters, but today the British investments in India exceed the British investments before 1947. There are more British personnel working in this country today than there were in 1947. There is so much remittance going out of the country. Yet, the Government at no stage showed that it has guts to stand by the Asian community abroad, to give them confidence by taking some strong stand, so that people abroad understand that if the interests of Asians are hampered, if Indians are hit, if Indians are insulted, if Indians are discriminated against, the Govern-

ment of India is there to protect the Indian interests abroad and that inside the country we will take such steps so that the racist pigs do not repeat such incidents abroad.

SHRI JYOTIRMOY BOSU (Diamond Harbour): There should be a full-fledged discussion on this.

SHRI SAMARENDRA KUNDU: I listened to the speech made by my most esteemed, distinguished and ebullient friend; whether I should call him firebrand, I do not know. If one has to be a firebrand or one loves to be firebrand, a firebrand has to be responsible.

AN HON. MEMBER: So, you are irresponsible.

SHRI SAMARENDRA KUNDU: I have never been irresponsible. I have only said that a fire brand has to be responsible.

Government have to act according to the information they get. I have already shared with the House whatever information I have got. I entirely associate myself with the feelings and sentiments expressed by the hon. Member about racial discrimination and the difficulties encountered by Indian citizens abroad. Whenever there are any incidents, we have always gone to their rescue, within the various constraints to our approach; we have always gone to the help of Indians abroad.... (Interruption) There are many examples. We have acted promptly whenever such cases have come to our notice. Our High Commissioner to the spot and discussed the matter with the people. It is not true to say that nobody has gone to the hospital. I can say that one of our officers has gone and visited the hospital. My information is that none of the injured are now in the hospital. Three or four persons had gone to the hospital and some of them have been discharged also.

AN HON. MEMBER: What about the High Commissioner?

SHRI SAMARENDRA KUNDU : I can check up whether the High Commissioner has gone there or not. Further, the High Commissioner cannot go everywhere, as you cannot expect the Minister to go everywhere. As I said, the High Commissioner has gone to Southall and had a meeting with the Indians.

The High Commissioner had gone to the spot and had a meeting with the Indians and Asians also there. I can say that no other Ambassador or High Commissioner had gone to the spot. This is one thing which Mr. Saugata Roy must also appreciate, to give the devil its due. You can criticise, but to criticise blindly without giving the devil its due is not constructive.

SHRI G. M. BANATWALLA: On a point of order. Referring to the High Commissioner, the hon. Minister has said, "give the devil its due". Does he take him to be a devil?

MR. DEPUTY-SPEAKER: It is a devil's point, it is not a point of order!

SHRI JYOTIRMOY BOSU : He has second hand information. If he went in *cognito* and tried to find out, he will see that he has the most unhelpful and unsympathetic people abroad. It is a waste of money to maintain these missions.

MR. DEPUTY-SPEAKER : Let him finish his answer.

SHRI SAMARENDRA KUNDU : Mr. Jyotirmoy Bosu's views on this are very well known.

The last part of the question is about strong action. We are taking appropriate action, and we are in constant touch with the Government there and also with our High Commissioner and whatever is necessary to tackle the problem we will certainly do.

SHRI P. RAJAGOPAL NAIDU (Chittoor): I learn that the Indians wanted a ban on the racist meetings in Southall. Why have they not been banned? I am told that four meetings are going to be held up to 3rd May. The National Front is a racist organisation. They are abusing Indians, they are saying so many things against Indians, and they are instigating people against Indians and creating an atmosphere which generates violence. Therefore, I want to know from the Minister whether he has asked the British Government to ban such meetings in the area where Indians are concentrated.

We are not able to protect them. Is it possible for the Government to protect them or not, we want to know. What are the steps they are going to take to protect them? Suppose in future such violence erupts, then what action are Government going to take? When we wanted India to come out of the Commonwealth, our External Affairs Minister said that it was quite necessary for us to be in it because the British Government was not going to do anything, and we were in a majority there. Are you going to censure the British Government through the Commonwealth? Can you give that assurance?

SHRI SAMARENDRA KUNDU : These questions have been answered. I can give my personal opinion, but being a Minister I am prevented from giving it. If I had been there, I would have said many things.

About banning this organisation, I have said that it is one of the most dirty racist organisations. It foments racial hatred, and is a Nazi type of organisation. It has no love for Indians, Asians and almost all the parties, the Liberal Conservative and Labour party leaders, have condemned this incident. I think the British Government are examining the law whether they can ban it or not, they will decide.